

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 632
TO BE ANSWERED ON THE 4TH FEBRUARY 2022**

DEATHS OF UNVACCINATED PERSON DURING OMICRON WAVE

632. SHRI GAURAV GOGOI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that around 75 percent deaths during the recent Omicron wave of Covid-19 were of unvaccinated persons, if so, the details thereof;
- (b) whether the Government has inquired into the circumstances under which these persons had not received vaccination, if so, the details thereof;
- (c) the measures taken by the Government for vaccination of all citizens in light of the recent Omicron wave;
- (d) the time by which the Government intends to complete administering booster doses to persons above 60 years of age and roll out booster doses for those below 60 years of age and also vaccine to children below 15 years of age; and
- (e) if so, the details thereof and if not, reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e) Based on findings of certain scientific studies it is correct that unvaccinated persons are at greater risk of mortality from Covid-19. Data on deaths due to Covid-19 disease with respect to their vaccination status is not maintained centrally.

Regular review of COVID-19 vaccination is carried out at National, State and District level to identify various challenges for COVID-19 vaccination to devise corrective measures and to ensure coverage of eligible beneficiaries with vaccine doses. On recommendation of National Technical Advisory Group on Immunization (NTAGI), Government of India has started vaccination of adolescents aged 15 years to less than 18 years from 3rd January 2022 and administration of precaution dose to Health Care Workers, Front Line Workers and persons aged 60 years and above with comorbidities from 10th January 2022. Adequate doses to vaccinate all eligible beneficiaries with 1st dose, 2nd dose and precaution dose have been made available to State/UTs.

Any decision on extension of eligible beneficiaries for precaution dose and vaccination of children below 15 years of age is as per the recommendations of The National Technical Advisory Group on Immunization (NTAGI) on the basis of review of available scientific evidences.
